

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2922
TO BE ANSWERED ON 04.01.2018

WORKERS ENGAGED UNDER MGNREGS

2922. SHRI TARIQ ANWAR:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the number of workers engaged under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) has increased during the last three years and the current year;
- (b) if so, the details thereof, State-wise;
- (c) whether job card holders under MGNREGS are being provided with unemployment allowance and if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government has any master plan/scheme to enlarge the ambit of MGNREGS in future so that the unemployed persons may get guaranteed job opportunity in a year; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) & (b): Yes, Madam. The number of workers provided employment under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) has increased during the last three years and the current year (as on 29.12.2017) is given at **Annexure-I**.

(c): Yes, Madam. As per provision of the Act, the unemployment allowance is to be paid by the States/UTs. As per information made available in NREGASoft (MIS), the details of payment of unemployment allowance during the last three years and current year are given as under:

S No.	Years	Unemployment allowance paid (Rs. in lakh)
1.	2014-15	0.92
2.	2015-16	0.48
3.	2016-17	1.51
4.	2017-18 (as on 22.12.2017)	0.97

(d) & (e): Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) is a demand driven wage employment programme of Ministry of Rural Development. MGNREGS provides livelihood security i.e., fall back option for livelihood for the rural households when no better employment opportunity is available. The Act guarantees 100 days of wage employment to any willing rural household in a financial year. An additional 50 days are provided over and above 100 days in the notified drought affected areas. The members of the rural households are free to avail wage opportunity under MGNREGS or any other available employment opportunity.

Annexure-I referred in reply to parts (a)&(b) of Lok Sabha Unstarred Question No. 2922 dated 04.01.2018.

Individuals provided employment under MGNREGA

(Figure In lakh)

S. No.	State	Persons employment provided			
		2014-15	2015-16	2016-17	2017-18 as on 29/12/2017
1	ANDHRA PRADESH	55.59	60.63	65.62	59.55
2	ARUNACHAL PRADESH	1.41	1.88	2.22	0.88
3	ASSAM	12.24	21.73	23.35	20.78
4	BIHAR	12.44	18.39	28.25	23.49
5	CHHATTISGARH	32.59	41.17	39.98	33.99
6	GUJARAT	9.17	10.00	12.80	11.11
7	HARYANA	3.26	2.60	4.18	3.31
8	HIMACHAL PRADESH	5.76	5.42	6.91	5.44
9	JAMMU AND KASHMIR	4.31	9.43	9.06	5.50
10	JHARKHAND	15.73	15.68	24.71	16.28
11	KARNATAKA	30.08	30.27	44.18	33.53
12	KERALA	15.13	16.93	16.44	11.93
13	MADHYA PRADESH	58.26	51.79	52.05	54.26
14	MAHARASHTRA	21.56	23.95	27.26	24.78
15	MANIPUR	4.99	4.85	5.48	3.71
16	MEGHALAYA	4.63	5.00	5.46	4.66
17	MIZORAM	2.61	2.38	2.14	2.05
18	NAGALAND	4.75	5.33	5.15	4.24
19	ODISHA	21.27	31.48	32.90	28.80
20	PUNJAB	3.37	5.76	6.51	7.07
21	RAJASTHAN	51.43	60.23	66.53	55.84
22	SIKKIM	0.68	0.81	0.83	0.61
23	TAMIL NADU	69.13	74.13	76.16	66.03
24	TELANGANA	43.50	45.76	44.17	41.59
25	TRIPURA	11.01	9.56	9.30	6.58
26	UTTAR PRADESH	47.17	68.54	62.53	48.31
27	UTTARAKHAND	5.43	6.78	7.06	5.14
28	WEST BENGAL	73.53	91.58	85.33	71.07
29	ANDAMAN AND NICOBAR	0.16	0.11	0.15	0.06
30	DADRA & NAGAR HAVELI	NR	NR	NR	NR
31	DAMAN & DIU	NR	NR	NR	NR
32	GOA	0.08	0.06	0.07	0.06
33	LAKSHADWEEP	0.0049	0.0014	0.0001	0.001
34	PUDUCHERRY	0.32	0.36	0.34	0.35
	Total	621.61	722.60	767.11	651.00

NR=Not Reported

www.nrega.nic.in

